

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5291

ANSWERED ON:14.08.2014

CONSTRUCTION OF ROADS UNDER PMGSY AT RAILWAY CROSSINGS

Jaiswal Dr. Sanjay

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government is aware that the construction of roads under the Pradhan Mantri Gram SadakYojana (PMGSY) in the country especially on the railway crossings in Bihar is stalled on the plea that the Railways do not give the permission for the same thereby leading to a lot of accidents in that areas due to poor condition of roads;

(b) if so, the details thereof;

(c) whether the Government proposes to issue directives in public interest in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (d): No, Madam. There are, however, instances where a Pradhan Mantri Gram SadakYojana (PMGSY) road has been constructed on both sides of a railway crossing but the work of access across railway crossing is to be addressed by provisioning of road-under bridge/road over-bridge. In this connection, the Ministry has issued directive to the States dated 19th May, 2008 regarding "Unmanned Railway Crossings on PMGSY roads (copy enclosed as Annexure-A) and directive dated 27th Dec, 2010 regarding "Safety measures on Railway crossings and utilization of Central Road Funds (CRF) for Foot Over-bridge" (copy enclosed as Annexure-B). The States have been advised to incorporate road safety measures particularly with reference to railway crossings such as signage, speed breakers etc. while preparing DPRs to include provisions for road safety relating to manned / unmanned railway crossings, wherever required, in the projects estimates. It has also been suggested that roads already constructed and ongoing under the scheme may be reviewed and necessary measures for ensuring safety of road users at such railway crossings may be taken up through provision of cautionary boards. Besides, arrangements for speed regulation like rumbling strips or speed breakers may be provided at these places to minimize the risk of accidents. In case of unmanned railway crossings, adequate safety provision is required to be made on the advice of railway authorities in the project estimate and DPR. If the Foot-over Bridge becomes unavoidable, the States have been advised to approach appropriate authorities for use of CRF for such purposes.